

**GOVERNMENT OF INDIA  
TRIBAL AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:4757  
ANSWERED ON:18.12.2009  
REQUEST FROM MADHYA PRADESH  
Singh Shri Ganesh

**Will the Minister of TRIBAL AFFAIRS be pleased to state:**

- (a) whether proposals for construction of hostels for Scheduled Tribes (STs) has been received from Madhya Pradesh during the years 2007-08 and 2008-09;
- (b) if so, the details thereof and action taken thereon; and
- (c) the reasons for delay/not taking action so far?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (DR. TUSHAR A. CHAUDHARY)

(a): Yes, Madam.

(b) & (c) : The details of the proposals received from State Govt. of Madhya Pradesh for construction of hostels and the action taken thereon is as under:-

S.No. Year Proposal of the State Govt. Action taken by M/o TA

1. 2007-08 Proposal for release of 2nd instalment As complete information not of Rs. 255.00 lakh for completion of received in 2007-08, Rs. 255.00 lakh was released in 2008-09 year 2006-07. after receipt of complete information.
2. 2007-08 Proposal for construction of 20 new As both these proposals were hostels during the year 2007-08 incomplete, after the required for which total admissible central information was received from share indicated was Rs. 400.00 Govt. of M.P., an amount of lakh but only Rs. 200.00 lakh Rs. 10.00 crore has been was sought as first instalment. sanctioned in 2009-10 which includes funds for aforecited proposals for
3. 2008-09 Proposal for construction of 20 2007-08, 2008-09 and also fresh new hostels during the year 2008-09 proposal of 2009-10. for which central share sought was Rs. 400.00 lakh out of admissible central share of Rs. 500.00 lakh.